

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**  
**VC AND PHYSICAL (HYBRID) MODE**

ITEM No. 1  
CP No. 15/CB/2024

**Proceedings under Section 252 (3)**

**IN THE MATTER OF:**

Kadambala Naveen Chowdary  
V/S  
ROC, Odisha

.....Applicant

.....Respondent

**Order delivered on 26/06/2024**

**Coram:**

Dr. N. V. Ramakrishna Badarinath, Hon'ble Member(J)  
Shri Charan Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

There is no representation for the petitioner.

Matter adjourned to 02.08.2024.

**SD/-**

**Charan Singh**  
**Member (Technical)**

**SD/-**

**Dr. N. V. Ramakrishna Badarinath**  
**Member (Judicial)**